

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

2

C.P No. 247/(MAH)/2017  
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2017

NAME OF THE PARTIES:

Indian Bank

V/s.

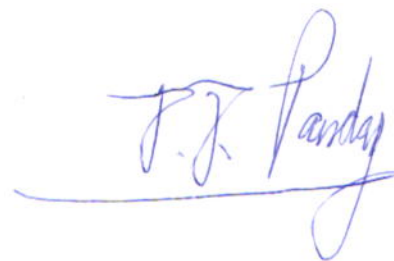
Varun Resources Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

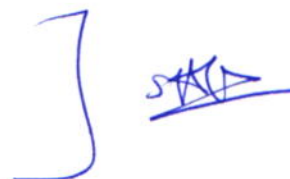
S. No.	NAME	DESIGNATION	SIGNATURE
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2) Mr. Farhan Oubaghi  
for IRP

Mr. Shyam Kapadia  
& Mr. Jahangir Pandey  
i/b Crawford Bayley & Co.  
for Respondent Company



MR. DHANANJAY KUMAR,  
MR. ANUSH HATKAR &  
MS. SALONI KAPADIA  
i/b CYRIL AMARCHAND  
MANGALDAS, for the  
APPLICANT



ORDER

CP No. 247/I&BP/NCLT/MB/MAH/2017

Reserved for Order.

**Sd/-**

V. NALLASENAPATHY  
Member (Technical)

**Sd/-**

B.S.V. PRAKASH KUMAR  
Member (Judicial)